

NATIONAL POLICY ON THE DECLARATION  
OF HOLIDAYS

\*294. SARDAR HARCHARAN SINGH DUGAL : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the Council of Indian Employers has recently made some suggestions to Government for evolving a national policy in respect of the declaration of holidays, and

(b) if so, the details thereof and the reaction of the Government of India thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) :

(a) Yes, Madam.

(b) The Council of Indian Employers has stated that if the workers are not otherwise scheduled to work on the day of the demise of a national leader, there is no reason why they should be granted a holiday with wages. The Council has suggested decrease in the number of holidays, as they affect production to the extent of Rs 40 crores for each day of closure. The Council has further urged to evolve a national policy in the matter of holidays consistent with the needs of a developing economy.

The Government are of the view that holidays on such occasions declared under the Negotiable Instruments Act do not automatically become paid holidays in all commercial and industrial establishments.

सूचना तथा प्रसारण मंत्रालय में सेवा नियोजित  
विदेशी व्यक्ति

\*295. श्री सुरज प्रसाद : क्या सूचना तथा प्रसारण और संचार मंत्री यह बताने की कृपा करेंगे कि

(क) सूचना तथा प्रसारण मंत्रालय के अधीन देशवार कितने विदेशी गायको, कलाकारों और एनाउन्सरो को सरकारी सेवा में रखा गया है ;

(ख) क्या भारत सरकार ने भी अपने कलाकारों, एनाउन्सरो को अन्य देशों के सूचना तथा प्रसारण मंत्रालयों के अधीन कार्य करने के लिये भेजा है , और

(ग) यदि हा, तो ऐसे कलाकारों की देशवार संख्या कितनी है ?

†[FOREIGNERS EMPLOYED IN THE MINISTRY OF INFORMATION AND BROADCASTING

\*295. SHRI SURAJ PRASAD : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the country-wise number of foreign singers, artistes and announcers employed in Government service under the Ministry of Information and Broadcasting;

(b) whether the Government of India have also sent its artistes, announcers to work under the Ministries of Information and Broadcasting of other countries, and

(c) if so, what is the country-wise number of such artistes ?]

सूचना तथा प्रसारण मंत्रालय और संचार विभाग में राज्य मंत्री (श्री आई० के० गुजराल) :

(क) आकाशवाणी में स्टाफ आर्टिस्ट (अनुवादक-उद्घोषक और उद्घोषक) के रूप में विदेशों के 22 व्यक्ति काम कर रहे हैं। एक विवरण जिसमें उनका देशवार ब्यौरा दिया हुआ है, सदन की मेज पर रख दिया गया है।

(ख) आकाशवाणी ने किसी कलाकार या उद्घोषक को विदेशी प्रसारण मगठनों में काम करने के लिए नियुक्त नहीं किया है, परन्तु आकाशवाणी के भूतपूर्व कर्मचारियों समेत कुछ भारतीय विदेशी प्रसारण मगठनों में काम कर रहे हैं।

(ग) सवाल नहीं उठता।

विवरण

देश का नाम	स्टाफ आर्टिस्ट के रूप में नियुक्त व्यक्तियों की संख्या
संयुक्त अरब गणराज्य	1
ईरान	1
अफगानिस्तान	1

†[ ] English translation.